

HARYANA VIDHAN SABHA

Un-Starred Question

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Friday, the 1st March, 2013.**

To Check Noise Pollution

264. SH. SAMPAT SINGH, M.L.A. :Will the Environment Minister be pleased to state :-

- a) the impact of noise pollution on the health of residents and on persons walking on roads in open togetherwith rules and regulations to control this type of pollution;
- b) how the pollution department control, the noise of religious places, private parties, incessant honking on roads, aircrafts, never ending construction activity, loud speakers, etc;
- c) the number of Continuous Ambient Air Quality Stations installed in the state in Govt. and private sector along-with details thereof;
- d) the steps and action taken against the defaulters; and
- e) the time by which Continuous Ambient Air Quality Stations are likely to be installed in the other cities also ?

**Chandigarh:
The 20th February, 2013**

**SUMIT KUMAR,
Secretary,
Haryana Vidhan Sabha**